

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1059 of 2020**

**In the matter of:**

**Prudent ARC Ltd.**

**...Appellant**

**Vs.**

**Uranus Softech Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant:- Mr. Sumesh Dhawan**

**For Respondent:- Mr. Ratnanko Banerji, Sr. Adv. with Mr. Chayan Gupta,  
Mr. Vikrant Pachnanda, Ms. Shruti Swaika, Ms. Iram  
Hassan and Mr. Mukul Katyal, Advocates for R-1.  
Mr. Rajiv Aggarwal, Mr. Siddhartha Barua, Mr. Praful  
Jindal, Advocates for R-2, RP  
Mr. Ritin Rai, Sr. Adv. for SASF, with Adity Gupta and  
Aditi Rao, Advocates for R-3.**

**ORDER**

**(Virtual Mode)**

**08.03.2021:** List the matter 'For Hearing' on **07<sup>th</sup> April, 2021** at 02:00 PM.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*SC/Kam*